# GOVERNMENT OF INDIA MINISTRY OF INFORMATION AND BROADCASTING

## **RAJYA SABHA**

## UNSTARRED QUESTION No. 2938 TO BE ANSWERED ON 22.03.2021

ENACTMENT OF LAW TO SAVE NEWSPAPER INDUSTRY FROM TECH GIANTS

### 2938. SHRI SUSHIL KUMAR MODI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that Indian Newspaper industry has asked Google to compensate newspapers for using their content and pass on a certain percentage of advertisements revenue earned on these content to publisher;
- (b) whether it is also a fact that Australia has passed a law making Facebook, and Google pay local publishers for news content they generate and which is used by technology Giant to earn revenue; and
- (c) if not, whether Government will consider to enact a law on the lines of Australian law to protect news industry in India?

#### **ANSWER**

MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE;
MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER
OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
{SHRI PRAKASH JAVADEKAR}

- (a): According to media reports, news publishers, etc. have requested Google to pay to newspapers and for having a level playing field between global tech companies and traditional media/news organizations.
- (b): It is informed that the Australian Parliament had in February 2021 enacted a law, called the News Media and Digital Platform Mandatory Bargaining Code, requiring global digital companies to pay for local news contents.
- (c): Presently there is no such proposal for enactment of a law by the Government in this regard.

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